

ITEM NO.23

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL)

Diary No(s).3565/2020

(Arising out of impugned final judgment and order dated 31-05-2018 in CRLA No.1940/2014 passed by the High Court Of Judicature At Allahabad)

THE STATE OF U.P.

Petitioner(s)

VERSUS

MANIK CHANDRA

Respondent(s)

(With applns for c/delay in filing SLP and exemption from filing O.T)

Date : 10-02-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mr.Ratnakar Dash, Sr. Adv.
Mr.Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master